

No.GOB(I) 2/2018

HIGH COURT OF KARNATAKA,
BENGALURU,
DATE: 23RD AUGUST, 2018.

NOTIFICATION

The following transfers and postings of Judicial Officers in the cadre of Senior Civil Judges are ordered in the interest of public service, to take effect immediately:

Sl. No.	Name of the Officer and Present Charge	Charge to which posted
1	2	3
1	Sri. Srinivasa Gowda C., Senior Civil Judge, OOD, Administrative Officer, Karnataka Judicial Academy, Bengaluru.	Senior Civil Judge and JMFC, Nelamangala. (Vice Sri.Prasad K.B. – transferred)
2	Sri. Prasad.K.B., Senior Civil Judge and JMFC, Nelamangala.	Addl. Senior Civil Judge and JMFC., Nelamangala (Newly Created Court vide G.O. No. LAW 112 LCE 2012 dated 28.12.2012)
3	Sri. Naveena H.K., III Addl. Senior Civil Judge, Kalaburagi.	Proposed for appointment as Senior Civil Judge, OOD, Administrative Officer, Karnataka Judicial Academy, Bengaluru. (Vice Sri.Srinivasa Gowda C. – transferred)

BY ORDER OF THE HIGH COURT,

Sd/-
(V. SRISHANANDA)
REGISTRAR GENERAL I/c

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour
of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:-

1. The Prl. District and Sessions Judge, Bengaluru Rural District.
2. The Prl. District and Sessions Judge, Kalaburagi with a request to make necessary arrangements for relieving the Officer concerned and to send the proposal for concurrent appointment to the Court which will become vacant due to above transfer.
3. The Director, Karnataka Judicial Academy, Bengaluru
4. The Officers concerned.
5. The Courts concerned.
6. The Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Computers)/Registrar (Statistics and Review)/Registrar (Recruitment)/Registrar (Administration)/Registrar (Infrastructure and Maintenance) and Secretary to the Hon'ble Chief Justice.
7. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
8. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka.
9. The A.R.-cum-P.S. to Hon'ble the Chief Justice.
10. The P.S. to Hon'ble President of Karnataka Judicial Academy, Bengaluru.
11. The P.S. to the Hon'ble Administrative Judge for Bengaluru Rural and Kalaburagi Districts.
12. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
13. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
14. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
15. The Accountant General in Karnataka, Bengaluru.
16. The Director, Bengaluru Mediation Centre, Nyaya Degula, H. Siddaiah Road, Bengaluru.

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17. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H. Siddaiah Road, Bengaluru.
18. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
19. The Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
20. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
21. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/LCBS/HCL/LCA-I, II and III, Branches of this office.
22. Spare copies.
